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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ OMP (ENF.) (COMM.) 159/2019 E.A. Nos. 1076/2019, 206/2020, 208/2020, 210/2020, 211/2020, 212/2020, 213/2020, 278/2021, 437/2021, 440/2021, 468/2021 & 469/2021

LANDMARK PROPERTY DEVELOPMENT AND COMPANY LTD. & ORS. Decree Holders Through Mr Ashwani Kumar Mata, Senior Advocate with counsel.

versus

ANSAL PROPERTIES & INFRASTRUCTURE LTD. & ORS. Judgement Debtors Through Mr Jayant Mehta, Senior Advocate with counsel.

CORAM: HON'BLE MR. JUSTICE VIBHU BAKHRU <u>O R D E R</u> 16.04.2021

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[Hearing held through videoconferencing]

List before another Bench on 19.04.2021, subject to orders of Hon'ble the Judge Incharge (Original Side).

VIBHU BAKHRU, J

APRIL 16, 2021 pkv

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